

NOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENTS, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir. Scientists at Bhabha Atomic Research Centre are keeping themselves fully abreast of the developments in the subject.

(b) and (c). Controlled fusion is still in a development stage and commercial production of electricity through controlled nuclear fusion will take a few decades. The 10,000 MWe nuclear power programme will have to be achieved by commercially proven nuclear plants.

#### Production of VCR and V.C.Ps.

4638. SHRI U. H. PATIL : Will the PRIME MINISTER be pleased to state :

(a) the number of applications for the production of VCRs, VCPs and Microwave Ovens, etc. received till date and the details thereof; and

(b) the action taken on each one and the outcome of the action ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) and (b). After the issue of Press Note No. 30 (1985 Series) dated October 25, 1985 inviting applications for the manufacture of VCRs/VCPs including Deck Mechanism and for the manufacture of Microwave Ovens, two composite applications have been received and the same are under process.

#### Clandestine trade of human skulls

4639. SHRI ANIL BASU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a large number of children are reported to be missing from different areas of Bihar;

(b) whether Government are aware of clandestine trade in human skulls particularly those of children in Bihar;

(c) whether it is a fact that the skull boxes containing skulls and bones of children seized by Bihar police have not been sent to Forensic Department for examination;

(d) whether it is also a fact that there is no law against trading of human skulls, skeletons, bones excepting these within the jurisdiction of section 297 of I.P.C.;

(e) in view of the fact that there is little in Children's skulls to research on whether Government are conducting any enquiry to find out the actual fact behind export of children's skulls and

(f) if not, the reasons therefor ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) to (f). According to the information received from the Government of Bihar, no instance of clandestine trade of human skulls had come to their notice. Directions have been issued by the State CID Headquarters to send the bones seized by the Police to State Forensic Science Laboratory for examination.

There is no question of conducting any enquiry to find out the actual fact behind export of children skulls because the export of human skeletons and parts thereof has since been banned by the Ministry of Commerce.

#### Appointment of Clerks in various Central Government Offices

4639-A. SHRI RAHIM KHAN : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that 5000 candidates who cleared the Clerks Grade Examination 1984 conducted by the Staff Selection Commission have been appointed in various Ministries and other Government departments such as Municipal Corporation of Delhi;

(b) whether the 91 candidates of the same examination nominated to Delhi Administration have not so far been appointed;

(c) whether Ministry of Finance has agreed to appoint these candidates nominated to Delhi Administration or not;

(d) whether the candidates of the above examination have not been appointed in the Ministry of Finance; and

(e) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM) : (a) On the basis of the Clerks Grade Examination, 1984, the Staff Selection Commission has recommended 6640 successful candidates to the user departments for appointment. Since the actual offers of appointment are made by the various appointing authorities of different offices, no centralised information regarding the number of successful candidates actually appointed by the various Ministries/Departments is available.

(b) 96 candidates who have been nominated to Delhi Administration are yet to be appointed.

(c) The Ministry of Finance have imposed a ban on recruitment and appointments under the Delhi Administration fall under the ban order.

(d) and (e) Out of 104 candidates nominated for oppointment to LDC Grade in the Ministry of Finance Cadre, 51 have already joined and the remaining are in the process of joining.

#### Financial Assistance for Water Supply in Hill Areas of Darjeeling

4639-B. SHRI. PRIYA RANJAN DAS MUNSI : Will the Minister of DEFENCE be pleased to state :

(a) whether the Central Government propose to extend financial assistance to the Government of West Bengal for the Rs. 22 crore Neora Valley Water Supply Scheme for the hill arers of Darjeeling district;

(b) if so, the details thereof;

(c) the Central assistance extended/proposed;

(d) to what extent Central assistance has so far been utilised by the State Government,

(e) the reason for shortfall, if any, in utilisation of Central assistance; and

(f) the progress of the scheme ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) to (c). The Government of India have sanctioned a loan of Rs. 10.45 crores towards the capital cost of the Neora Khola Water Supply Scheme being executed by the Government of West Bengal. The first instalment of Rs. 50 lakhs has already been released.

(d) and (e). It has been reported that the first instalment of the loan has been utilised by the Government of West Bengal.

(f) The West Bengal Government has reported that the State Public Health Engineering Department have commenced work on the section of pipeline between Deola reservoir above Kalimpong and Cantonment area and also from Thakchu in-take point to the municipal area.

#### Destruction of American Wheat near Calicut

4639-C. SHRI V. S. KRISHNA IYER : Will the Minister of WELFARE be pleased to state :

(a) whether it is a fact that 35,000 sacks of American wheat were destroyed in Beypore sea near Calicut being unfit for human consumption;

(b) if so, what are other reasons for destroying the same;

(c) the purpose for which wheat was given by America; and

(d) whether it is a fact that the port authorities did not give clearance for the unloading of the above wheat ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) to (d). A Statement is given below.